

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

2.

C.P.(CAA)/216(MB)2022 IN  
C.A.(CAA)/280(MB)2021

CORAM:

SHRI MANOJ KUMAR DUBEY  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **15.11.2022**

NAME OF THE PARTIES:       Aaren Trade & Realty Developers Privatelimited

SECTION: 230-232 OF THE COMPANIES ACT, 2013

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**ORDER**

The Court is convened through Video Conference.

1. Mr. Ahmed Chunawala, Ld. Counsel for the Petitioner present.
2. List this matter for hearing on **02.01.2023**.

Sd/-  
**MANOJ KUMAR DUBEY**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)